

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DERIV IT SOLUTIONS PRIVATE LIMITED

1.	Name of corporate person	Deriv IT Solutions Private Limited
2.	Date of incorporation of corporate person	21/01/2008
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U72200KA2008PTC045015
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	# 88, Borewell Road Opposite Whitefield Post Office, Whitefield Bangalore KA 560066 India
6.	Liquidation Commencement Date Of Corporate Person	23 rd March, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala, 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai 400 057 MH India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491
8.	Last date for submission of claims	21 st April, 2021

Notice is hereby given that Deriv IT Solutions Private Limited has commenced voluntary liquidation on 23rd March, 2021.

The stakeholders of Deriv IT Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 21st April, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala
Liquidator

Date: 25th March, 2021
Place: Mumbai